

GOVERNMENT OF INDIA  
MINISTRY OF COAL

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 855**  
**TO BE ANSWERED ON 22.12.2017**

**Study Group on royalty on coal and lignite**

855. SHRI KAPIL SIBAL:

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that a Study Group was constituted on 21 July, 2014 to study rates of royalty on coal and lignite, if so, the details thereof;
- (b) the details regarding the constitution and suggestions of this Study Group; and
- (c) whether the suggestions of this Study Group have been taken into consideration, if so, the details thereof, if not, the reasons therefor?

**ANSWER**

**MINISTER OF COAL AND RAILWAYS**

**(SHRI PIYUSH GOYAL)**

(a) to (C) A Study Group was constituted on 21.07.2014 headed by Additional Secretary (Coal) along with representatives from Ministry of Mines, Ministry of Power, Federation of Indian Chambers of Commerce and Industry (FICCI), Federation of Indian Mineral Industries (FIMI), Coal PSUs etc. for the purpose of examining the issue of revision of present royalty rates on coal and lignite. The Study Group had earlier submitted its recommendation on 27.04.2016, however, pursuant to the change in scenario due to implementation of GST and other factors, the matter was again referred to the Study Group for reconsideration of its recommendation. The final recommendation of the Study Group is awaited.

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